

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 28th FEBRUARY, 2025

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	106607	388082	494689	4910	30329	35239	3374	12872	16246	108143	405539	513682	418	1285	1703	18405	51138	69543
NAGALAND	1397	2486	3883	170	204	374	114	204	318	1453	2486	3939	05	17	22	329	862	1191
MIZORAM	3691	3082	6773	569	642	1211	546	709	1255	3714	3015	6729	11	08	19	443	209	652
ARUNACHAL PRADESH	2747	12713	15460	240	518	758	208	508	716	2779	12723	15502	03	42	45	196	3331	3527